

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.226/Chd/Hry/2017

In the matter of:

Aashima Foods Pvt.Ltd.

....Petitioner.

Versus.

ROC, NCT of Delhi & Haryana.

....Respondent.

Present: Mr.Rohit, Company Secretary for petitioner.
Dr.Raj Singh, Registrar of Companies, Punjab,
Chandigarh and Himachal Pradesh representing ROC,
NCT of Delhi and Haryana.

ROC, Punjab, Chandigarh and Himachal Pradesh filed
report of ROC, NCT of Delhi and Haryana. Copy already supplied to
the authorised representative of petitioner. List the matter on
14.12.2017.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

November 21, 2017.

Ashwani